

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 51(ND)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President




SH. S.K. Mohapatra
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE COMPANY:

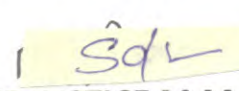
Kamal Kishore Somani & Ors.
Vs
M/s. SPA Capital Advisors Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242&244

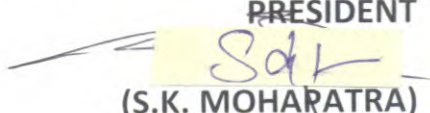
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ARUN KATHAPALIA with PUNIT DAMODAR MALHESH AGARWAL RAJEEV KUMAR	SR. ADVOCATE ADVOCATE	for PETITIONERS	
2.	ANKIT SINGAL	ADV	Respondent No.1	
3.	Mr Anand Unnikrishnan, Sr Adv Rajat Jonye, Adv		R. 2 to 9	

ORDER

On the request made by the Learned Counsels for the parties, hearing is deferred to 05.5.2017. The Respondent may also furnish the list of names to be considered for appointment as independent Director with a copy in advance to the other side. Both the parties are directed to either resolve the dispute amicably or the Bench shall appoint an independent Director in accordance with the Rule.


(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT


(S.K. MOHAPATRA)

MEMBER (TECHNICAL)